

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.429/2000**

Friday this the 3rd day of August, 2001

**CORAM**

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

K.Rtnakaran, S/o Kunju Pillai,  
Sub Divisional Engineer,  
(Vigilance) O/o General Manager,  
Telecom, Kollam,  
residing at Chathukattu Veedu,  
Thattamala, Kollam.

..Applicant

(By Advocate Mr. MR Rajendran Nair)

V.

1. Union of India, represented by  
the Secretary to the Government,  
of India, Ministry of Communications,  
New Delhi.
2. The Chief General Manager,  
Telecom, Kerala Circle,  
Trivandrum.
3. The Assistant General Manager,  
O/o Chief General Manager,  
Telecom, Trivandrum.

...Respondents

(By Advocate Mr. George Joseph (rep)

The application having been heard on 3.8.2001, the Tribunal on the same day delivered the following:

**ORDER**

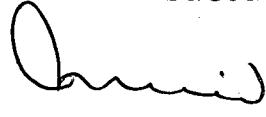
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Shri Rtnakaran, Sub Divisional Engineer  
(Vigilance) in the office of the General Manager, Telecom,  
Kollam has filed this application for a declaration that  
he is entitled to be considered for promotion to ITS Group  
'A' cadre and for a direction to the respondents to  
consider the applicant for such promotion.

Contd....

2. The respondents have filed a detailed reply statement refuting the claim of the applicant. When the application came up for hearing today, alongwith MA 924/01 the respondents in the Original Application have produced the orders one dated 28.5.2001 (Annexure.MA1) and another dated 17.5.2001 (Annexure.MA II) by which Shri Retnakaran, the applicant has been promoted on adhoc basis to STS of TTS Group A and posted to Kollam. The relief sought for in the Original Application having been granted to the applicant, the application has now become redundant and therefore, it is closed without any further orders leaving the parties to bear their own costs.

Dated the 3rd day of August, 2001



T.N.T NAYAR  
ADMINISTRATIVE MEMBER

(s)

List of annexures referred to:

Annexure.MA1:True copy of order No.ST-III/4-25/TTS  
A/2001 dated 28.5.2001.

Annexure.MAII:True copy of order No.F.No.412-49/2001  
Pers I dated 17.5.2001.

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A.V. HARIDASAN  
VICE CHAIRMAN